



File No. 01/10/2026-NCLT (GHY)

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/ New Delhi- 110003
दिनांक/ Dated: 10th August 2026

ORDER

Hon'ble Member (T) Shri Yogendra Kumar Singh is on leave on 17.08.2026

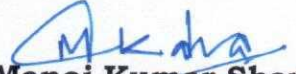
There shall be Special Bench at NCLT Guwahati Bench on 17.08.2026 to hear the matters specified vide general order dated 27.04.2026 and listed before Hon'ble Member (J) Shri Rammurti Kushawaha and Hon'ble Member (T) Shri Yogendra Kumar Singh. The Special Bench shall comprise of:

Special Bench at NCLT, Guwahati (Single)

Hon'ble Member (J) Shri Rammurti Kushawaha

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This issues with the approval of Hon'ble President, NCLT vide file no. 01/10/2026-NCLT (GHY) dated: 10th August 2026.


(Manoj Kumar Sharma)
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.